(c) if so, by when it is going to emerge?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) to (c) Implementation of developmental projects including construction of Dams often require compulsory acquisition of land. However, the Ministry of Rural Development has brought out a National Policy on Resettlement and Rehabilitation for Project Affected Families, which includes displaced tribals also. The policy provides for specific guidelines to stop scattering of Project Affected Families (PAFs); and further that the PAFs need to be settled preferably in group or groups and such sites should form a part of existing gram panchayat as far as possible. The policy also provides special package for the tribals enabling them to retain their enthnic, linguistic and cultural identity.

Conditions of Savar community of ST

680. SHRI SHANKAR ROYCHOWDHURY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government are aware of the deplorable living conditions of the 'Savar' community of Scheduled Tribes inhabiting Jharkhand, West Bengal and Orissa;
- (b) if so, whether any special schemes focused on welfare and upliftment of this category of tribals have been put into operation;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF TRIBALAFFAIRS (SHRI P.R. KYNDIAH): (a) The Ministry have identified 75 tribal communities, including "Savar" community, whose socio-economic condition is far below the other tribal communities and classified them as "Primitive Tribal Groups" (PTGs) for more focused attention towards their development.

(b) and (c) The Ministry have an exclusive scheme for the Development of Primitive Tribal Groups, which includes "Savar" community. The Central Sector scheme named as "Development of primitive Tribal Groups" is in operation since 1998-99. It is a flexible scheme which permits all activities for their development. The Ministry have released grant in aid to the State Govts. as well as the Non-Governmental organizations for taking up

programmes for the socio-economic and educational development and extension of health care facilities to PTGs including "Savar" community in the States of Jharkhand, and Orissa.

(d) Does not arise.

Tribals of Maharashtra

- 681. SHRIBALAWANT *ALIAS* BAL APTE: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) Whether it is a fact that tribals from a considerable population of Maharashtra;
- (b) if so, details thereof and the traibal belts identified in the State, District-wise;
- (c) the programme and schemes being implemented for development of tribals in the State; and
- (d) the funds allocated to the State during the last three years; year-wise and programme-wise?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) and (b) As per 2001 Census, the total population of Maharashtra is 96752247 out of which the Scheduled Tribe population is 8577276. This comes to 8.87% of the total population in the State. Under the Tribal Sub-Plan Strategy 16 Integrated Tribal Development Project (ITDPs) have been identified in 11 District in the State having sizeable ST population. A district-wise list of ITDPs in the State is enclosed as Statement-I.(See below)

- (c) A list of programmes/schemes being implemented by the Ministry is given in the enclosed Statement-II (See below).
- (d) A statement showing scheme-wise details of funds released to the State of Maharashtra during each of the last three years (2001 -02,2002-03 and 2003-2004) is given in the enclosed Statement-III.